NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

NAME OF THE RESPONDENT(S): Aanandham Property Developers Private Limited & 21 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Aashish Jain Lunia

Council for Respondents 3,4,6-9, 10,11,13,16-1870-22

2. J.v.P. Saivihai Counfeltur for Cibivishnu Ply & RIS

3. p. Prithviray

Pentioner

RAMASUBRAMANIAM RAJIA

COUNSEL POR R12

Pt. P

ORDER

Counsel for petitioner present. Counsel for R4, R6 to R9, R10, R11, R13, R16 to R18, and R20 to R22 present. Counsel for R12 and counsel for R14 & R15 are present. Counsel for R2 & R5 called but absent. Counsel for petitioner prayed some time for filing rejoinders to the additional counter filed by R3 and counter to be filed by R2 & R5 and R12. Time extended at request. Put up on 02.01.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)